

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

O.A No. 179/1997

Smti Y. P. Devi

Applicant(s)

Union of India & Ors

Respondent(s)

Dr. N.K. Singh, A. Raskid

Advocate for the Applicant(s)

Mr. A.K. Choudhury, Addl.

Advocate for the Respondent(s)

C.G.S.C

Office Note

Date

Court Orders

This application is in  
part and in time.

C. P. of Rs. 50/-  
deposit is made

IPO/ED No 75/1627

Dated ... 11-8-97

sd/-

By  
D. Registrar

18.8.97

Mr A.K.Choudhury, learned addl.  
C.G.S.C prays for a short adjournment.

Let this case be listed for  
admission on 22.8.97.

Member

  
Vice-Chairman

pg

5.9.97

No. show cause

Reply by the  
Respondents.

22.8.97 Mr A.K.Choudhury, learned  
Addl.C.G.S.C appearing on behalf of  
the respondents prays for short adjournment as he has not yet received  
any instruction. Prayer allowed.

List on 8.9.97 for admission.

Bono

Member

  
Vice-Chairman

pg

8.9.97 Ref. Comd- Adjournd to 10.9.97

B.J.O.

O.A. No. 179/97

(2)

10-9-97

Mr. A. K. Choudhury learned Addl. C. G. S. C. prays for further 2 weeks time to receive instructions. Prayer is allowed.

List it on 24-9-97 for Admission.

60  
Member

  
Vice-Chairman

lm

8

11/9

24-9-97

Mr. A. K. Choudhury learned Addl. C. G. S. C. prays for further extension of time to receive instructions. We have already granted several adjournment. For the ends of justice we grant further time to receive instructions.

List it on 1-10-97 for orders.

60  
Member

  
Vice-Chairman

lm

26/11

1-10-97

On the prayer of learned Addl. C. G. S. C. Mr. A. K. Choudhury the case is adjourned till 29-10-97 as he has to examine the present legal position.

List it on 29-10-97 for

Admission.

60  
Member

  
Vice-Chairman

27.11.97

8

3/10

29.10.97

Application is admitted. Mr. A. K. Choudhury, learned Addl. C. G. S. C receives notice on behalf of all the respondents. No formal notice need be sent.

List on 28.11.97 for written statement and further orders.

60  
Member

  
Vice-Chairman

13/11 pg

20-1-98 There is no representation on behalf of the parties. Written statement has not yet been filed. For ends of justice we grant 2 weeks time.

List on 4.2.98 for orders.

  
Member

  
Vice-Chairman

3.2.98

No. written statement  
filed by the  
respondents.

lm

  
JYB  
2/1

  
fbm

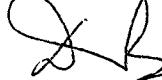
4-2-98

Mr. A.K. Choudhury learned Addl. C.G.S.C. informs that relief sought for in this application has already been given and he submits that it is decided to give the relief within 15 days.

Mr. A.K. Choudhury, has submitted the order dated 12-1-98 issued by the Director General, Pasar Bharati (Broadcasting Corporation of India) Directorate General, All India Radio. Accordingly, Case 48s become infructuous. However, we make it clear that if the relief is not granted the applicant may approach this Tribunal if so advised.

Accordingly, this case is disposed of.

  
Member

  
Vice-Chairman

17/2

Copy of the order  
has been sent to the  
D/Govt. for issuing the  
same to the parties.

lm

  
JYB  
6/2

sl.  
Issued wide  
8 APR. 412 to 416  
on 23.2.98.

sl.

  
JYB  
6/2

sl.

28.11.97 There is no representation.  
List on 3-12-97.  
3 and 7

W/S has not been  
filed

SD  
2/12

3.12.97

Mr A.K. Choudhury, learned Addl. C.G.S.C., submits that the copy of the application has not been served on him. It must be served within two days from today. List it for written statement on 17.12.97. If, however, the copies are not served within two days the application shall be dismissed for not taking proper steps by the applicant.

6  
Member

JK  
Vice-Chairman

nkm

JK  
A/12

4.12.97  
Mr. A.K. Choudhury  
Addl. C.G.S.C.  
has received Requisition  
copies on behalf of  
Respondent No 1-3 on  
4.12.97.

17-12-97 2 weeks time is allowed on the  
prayer of Addl. C.G.S.C. Mr. A.K. Choudhury.  
List it on 5-1-98.

6  
Member

JK  
Vice-Chairman

5.12.97  
Requisition Lao on  
received on 4.12.97  
ad issued to the respondent 1m  
No. 4 vide Dispatch No. 19/12  
3615. Dt 5.12.97.

5-1-98 2 weeks time is allowed on the  
prayer of Mr. A.K. Choudhury, Addl.  
C.G.S.C. for filing of written state-  
ment as a last chance. Dr. Singh has  
no objection.

List it on 20-1-98.

6  
Member

JK  
Vice-Chairman

1m  
JK  
6/11/98

11/12  
written statement  
not yet filed.

JK  
21/11/98

JK  
W/S has not been filed.  
Service report on R. No 4 is  
still awaited.  
19/11